

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 216 OF 2018

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raj West Power Lirr
Vs.

...Appellant(s)

Rajasthan Electricity Regulatory Commission &

...Respondent(s)

Counsel for the Appellant(s)

Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s)

Mr. P.N. Bhandari for Discoms

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vr/mkj